

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.

O.A. NO. 1676 of 1992

Om Pal Singh Applicant.
Versus
U.O.I. & others. Respondents.

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Hon'ble Mr. Maharaj Din, J.M.

(By Hon'ble Mr. Maharaj Din , J.M.)

This is the application under section 19 of the Administrative Tribunal Act, 1985 seeking the relief for quashing the impugned order dated 19.10.1992 passed by the respondent no. 1.

2. The applicant is working as Sub-Post Master at 24 Battn. P.A.C. Sub Post Office at Moradabad. The applicant happens to be a member of the Union AIPEU Class III and he was elected as one of the office bearers. It is stated that in a capacity of Assistant Circle Secretary of the Union, he made a complaint against the high officials of the department of Posts . Upon which P.M.G. Bareilly directed the respondent no . 1 to proceed under rules 16 of the C.C.S. (C.C.A.) Rules 1965 against the applicant. Respondent no. 1 imposed^a penalty of with-holding the increments for the period of two years , against which the applicant has come up before this Tribunal.

3. I have heard the learned counsel for the parties at the admission stage.

4. ^{This application is}
~~The appeal~~^{is} is directed against the order of punishment imposed on the applicant, but

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the applicant without filing the appeal , has filed this application. This application has been moved before this Tribunal without exhausting the departmental remedy.

5. The learned counsel for the applicant has contended that instead of dismissing the application at admission stage, the applicant may be given an opportunity to file the appeal and direction may be issued to dispose of the same at an early date.

6. Thus considering the submission of the applicant's counsel, the applicant may prefer an appeal against the impugned order of punishment within a period of 30 days from today and the same be disposed of by the authority concerned within a period of three months from the date of receipt of the said appeal.

7. The O.A. accordingly disposed of with the directions at admission stage.

Amis
18.12.92
Member (J)

DATED:- 18th Dec, 1992.

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